

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2019
(Amendment of the Preamble, etc.)

SHRI BHARTRUHARI MAHTAB (CUTTACK):I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI BHARTRUHARI MAHTAB : I introduce the Bill.

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